

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:668  
ANSWERED ON:09.12.2013  
CLEARANCES TO IRRIGATION PROJECTS  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether any proposal of irrigation projects of the State Government of Maharashtra particularly of those located in Shirdi area are lying pending with the Government for clearance;
- (b) if so, the details of the proposals lying pending in the State;
- (c) the reasons for delay in giving clearance to these proposals; and
- (d) the time by which these proposals are likely to receive clearances?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) No irrigation project from the State Government of Maharashtra, particularly located in Shirdi area, is pending with the Ministry of Environment & Forests for environmental clearance (EC) & forest clearance (FC). However, two irrigation projects are awaiting environmental clearance and 33 irrigation projects are awaiting forest clearance from the State of Maharashtra.

(c) & (d) The proposals are processed for environment clearance as per the provisions under the Environment Impact Assessment Notification 2006, as amended from time to time. The proposals for forest clearance are dealt with as per the provisions under the Forest (Conservation) Act, 1980 and the rules and regulations framed there-under. The reasons for pendency inter-alia include delay in submitting additional information by the project proponents and State Government.